

## MENTIONING REPORT COURT NO 06

Date : 25/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	766/09	ASSIGNED HMJ S. CHANDRASHEKHAR (COURT NO. 05)
2	WPS	3277/09	ON 28-04-2021
3	WPS	3945/12	ON 28-04-2021

## MENTIONING REPORT COURT NO 09

Date : 24/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	3638/19	REJECTED
2	WPS	856/19	REJECTED
3	WPS	1925/18	REJECTED
4	WPS	864/10	REJECTED
5	WPS	5700/18	REJECTED
6	WPS	4246/19	23-03-2021
7	WPS	2345/18	24-03-2021
8	WPS	5011/18	25-03-2021
9	WPS	809/19	03-05-2021
10	WPS	7360/17	AT THE EARLIEST AS PER AGE
11	WPS	3149/20	02-03-2021 IF READY TO BE LISTED
12	WPS	153/21	02-03-2021 IF READY TO BE LISTED
13	WPS	252/21	02-03-2021 IF READY TO BE LISTED
14	WPS	17/21	02-03-2021 IF READY TO BE LISTED
15	WPS	478/21	02-03-2021 IF READY TO BE LISTED
16	WPS	237/20	02-03-2021 IF READY TO BE LISTED
17	WPS	233/20	02-03-2021 IF READY TO BE LISTED
18	WPS	4352/20	02-03-2021 IF READY TO BE LISTED
19	WPS	1184/20	02-03-2021 IF READY TO BE LISTED
20	WPS	3882/20	02-03-2021 IF READY TO BE LISTED
21	WPS	1540/20	02-03-2021 IF READY TO BE LISTED
22	WPS	4443/20	02-03-2021 IF READY TO BE LISTED
23	WPS	3583/20	02-03-2021 IF READY TO BE LISTED
24	WPS	2096/18	02-03-2021 IF READY TO BE LISTED
25	WPS	361/21	02-03-2021 IF READY TO BE LISTED

## MENTIONING REPORT COURT NO 10

Date : 25/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.App (SJ)	464/19	10-03-2021
2	Cr.App (SJ)	666/20	22-03-2021
3	Cr.App (SJ)	476/20	22-03-2021
4	Cr.Rev	724/20	18-03-2021
5	Cr.Rev	256/20	18-03-2021
6	Cr.Rev	720/20	17-03-2021
7	Cr.Rev	872/20	06-04-2021
8	Cr.Rev	691/20	06-04-2021
9	Cr.Rev	893/20	06-04-2021
10	Cr.Rev	1393/20	01-03-2021
11	Cr.Rev	11/21	05-04-2021
12	Cr.Rev	794/20	05-04-2021
13	Cr.Rev	773/20	05-04-2021
14	Cr.Rev	1580/19	10-03-2021
15	Cr.Rev	541/20	15-03-2021

## MENTIONING REPORT COURT NO 18

Date : 25/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	3571/20	01-03-2021
2	WPC	3793/20	03-03-2021
3	WPC	1196/21 (FILING NO.)	16-03-2021
4	WPC	3568/20	19-04-2021
5	WPC	3979/19	20-04-2021
6	WPC	01/19	22-04-2021
7	WPC	557/20	AS PER LAST JUDICIAL ORDER
8	WPC	326/20	AS PER LAST JUDICIAL ORDER
9	WPC	6323/19	USUAL COURSE
10	WPC	5014/18	USUAL COURSE